

Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

This the 25th day of August, 2020

OA No.62/541/2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Dr. Bhagwan Sahai, Member (A)**

Khursheed Ahmad Wani,
Age 58 years,
S/o Mohd. Khaleel Wani,
R/o H.No.15, Habib Colony,
Baghat Barzullah, Srinagar,
At present under transfer from
I/c Executive Engineer Estates
Division, Srinagar to report to
Commissioner Secy., R&B Leh.

...Applicant

(By advocate: Mr. Vikram Sharma)

Versus

1. Union of Territory of J&K
Through Chief Secretary,
Civil Secretariat, Srinagar/Jammu.
2. Union Territory of J&K
Through Principal Secretary to
Govt. Public Works (R & B) of
2020, Civil Secretariat, Srinagar/Jammu.
3. Union Territory of Ladakh, through
Commissioner Secretary R&B Leh.

...Respondents

OA.541/2020

Learned counsel for the applicant submits that subsequent to the filing of the OA, the respondents have considered and redressed his grievance.

2. In view of this development, the OA has become infructuous and dismissed as infructuous. There shall be no order as to costs.

(DR.BHAGWAN SAHAI) (JUSTICE L.NARASIMHA REDDY)
MEMBER (ADMN.) CHAIRMAN

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